

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 12th day of October, 2018.

ORIGINAL APPLICATION NO. 629 of 2011

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)

Nitin VashithaApplicant.

VERSUS

Union of India & otherRespondents

Advocates for the Applicants : Shri Anshu Chaudhary
Dr. Daya Shankar

Advocate for the Respondents : Shri D.S.Shukla

O R D E R

List revised. None for the applicant. Shri D.S. Shukla counsel for the respondents.

2. Learned counsel for the respondents submits that originally this matter was filed in 2005 in the Hon'ble High Court from where it is transferred from Hon'ble High Court in 2011, as such this case pertains to 2011.

3. From perusal of ordersheet, it is evident that applicant was not present on the last listed date i.e. 07.09.2018. It seems that the applicant has lost interest in pursuing this OA.

4. Accordingly, the OA is dismissed in default and for non-prosecution.

(Rakesh Sagar Jain)
Member (J)

Manish/-